



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/250/IB/2018  
NAME OF THE PETITIONER : DEWANCHAND RAMSARAN CORPORATION PVT LTD  
NAME OF THE RESPONDENT : WIN WIND POWER ENERGY PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Arun Karthik Mohan	Counsel for Petitioner.	
2.	R. PALANIANDARAM	Counsel for Respondent	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner has prayed for time to file rejoinder. At request, time is enlarged. Put up on 13.07.2018 at 10.30 A.M.

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk